GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 3321 TO BE ANSWERED ON 01 JANUARY, 2019

SHARE UNDER NFSA

3321. SHRI HARISHCHANDRA CHAVAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the State Government of Maharashtra has made any claim regarding its share under the National Food Security Scheme;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in the direction of releasing the claimed fund?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (c): Yes Madam. Based on examination of claims received from the State Government, Rs.1375.8 crore has been released to Government of Maharashtra as Central assistance for meeting expenditure on intra-State movement, handling of foodgrains and FPS dealers' margin under NFSA till date.

Further, an amount of Rs.583.66 crore has also been released to State Government of Maharashtra as food subsidy under the Decentralized Procurement Scheme, in financial year 2017-18.
